GOVERNMENT OF INDIA TEXTILES LOK SABHA

STARRED QUESTION NO:539 ANSWERED ON:30.04.2015 SCHEME FOR INTEGRATED TEXTILE PARKS K. Shri Parasuraman;Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of TEXTILES be pleased to state:

(a) the details of the proposals received from various States since November, 2014 for establishment of textile parks under the Scheme for Integrated Textile Parks (SITP) along with the action taken by the Government thereon;

(b) whether the Government has revised or proposes to revise the guidelines/ criteria for SITP and if so, the details and the objectives thereof; and

(c) the funds proposed to be earmarked for the purpose along with the time by which these new textile parks are likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 539 TO BE ANSWERED ON 30.04.2015

(a): 22 proposals have been received from various States for establishment of textile parks under the Scheme for Integrated Textile Parks (SITP) since November 2014. Details of action taken thereon is enclosed at Annexure-I.

(b): Based on the suggestions received in the State Textile Ministers Conference organized by the Ministry in September 2014 and experience of certain components of the scheme during implementation, the selection criteria etc were amended to extend the benefit of the scheme to relatively less industrialized textile states. Textiles parks to be promoted by State Industrial Development Corporations are also being covered. Relevant details of the modification are given at Annexure-II

(c): Under the scheme, central assistance is provided up to 40% of project cost subject to a ceiling of Rs 40 crore for infrastructure development.

An outlay of Rs 1900 crore was provided for the Scheme for Integrated Textile Parks (SITP) in 12th Five Year Plan which also includes committed liability for the 10th and 11th Five Year Plan.

Total 20 Parks have been approved so far in the 12th Five year plan. These new parks are expected to be operational within a period of three years from the date of release of first instalment of Government of India grant.